

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (e): Establishment of schools and colleges in particular towns is decided by the concerned State Government as a part of its overall educational planning and as per the local needs and availability of resources with the State Government.

[English]

PDS Outlets for Women

6015. KUMARI PUSHPADEVISINGH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there is any proposal to earmark a certain number of PDS outlets exclusively for women,

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c): The operational responsibility for implementing the Public Distribution System (PDS) rests with the State Governments/UT Administrations. Decisions regarding allocation of fair price shops, kerosene oil depots, including reservation to certain categories of people are taken by them.

[Translation]

Alleged Irregularities in Education Department of NDMC

6016. SHRI N.J. RATHVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received complaints regarding the alleged corruption and gross irregularities prevailing in the Education Department of the New Delhi Municipal Committee;

(b) if so, the details thereof, and

(c) the action taken/proposed to be taken to remove such corrupt practices?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c): Yes, Sir. According to information furnished by NDMC, the complaints mainly related to the distribution of food items under mid-day Meal Scheme and harassment of teachers/students. Some children were taken ill in a school on 10.9.92 after consuming we soya-nuts distributed as part of the mid-day Meal Scheme. The matter was investigated by NDMC and action has been initiated against the employees responsible for purchase and distribution of the sweet soya-nuts. The complaint regarding harassment of teachers/students is of a general nature and in the absence of any specific allegation, no further action is found possible by the NDMC. However, the NDMC has informed that if any individual case of harassment of teachers/students is brought to their notice, suitable remedial measures would be taken.

C.W.C. Godowns in Madhya Pradesh

6017. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of Food be pleased to state:

(a) whether the godowns of the Central Warehousing Corporation in Madhya Pradesh are lying empty since January, 1993;

(b) if so, the reasons thereof;